

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF May- 2024

Form-1

List of cases e-filed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-	-	-

Form -2

List of cases in which e-payment of Court fees was made during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court, Haldwani (Nainital)	Nainital	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court, Dehradun	Faridabad	Commercial Suit 185/2023	Akum Drugs Vs Vimlesh	-	-	24-05-2024
2	Commercial Court, Dehradun	Bihar	Commercial Suit 262/2023	Aminorich Vs M Power Farms	-	-	29-05-2024
3	Commercial Court, Dehradun	Dehradun	Commercial Suit 124/2023	Amrit Dwellers Vs State of Uttarakhand	-	-	28-05-2024
4	Commercial Court, Dehradun	Dehradun	Misc 70/33/2024	Ascent Traffic Vs Nagar Nigam Rishikesh	-	-	27-05-2024

5	Commercial Court, Dehradun	Dehradun	Misc 70/160/2023	Bank of Baroda Vs Devendra Kumar Dwivedi	-	-	27-05-2024
6	Commercial Court, Dehradun	Jaipur	Commercial Suit 115/2024	Bank of Baroda Vs DevBhoomi Tiles	-	-	20-05-2024
7	Commercial Court, Dehradun	Meerut	Commercial Suit 110/2024	Bank of Baroda Vs Helkin Oil	-	-	20-05-2024
8	Commercial Court, Dehradun	Dehradun	Commercial Suit 111/2024	Bank of Baroda Vs Mahagauri Marble	-	-	20-05-2024
9	Commercial Court, Dehradun	Dehradun	Commercial Suit 113/2024	Bank of Baroda Vs Mahagauri Marble	-	-	20-05-2024
10	Commercial Court, Dehradun	Dehradun	Commercial Suit 114/2024	Bank of Baroda Vs Sandeep Singh Rana	-	-	20-05-2024
11	Commercial Court, Dehradun	Dehradun	Commercial Suit 112/2024	Bank of Baroda Vs Chaman Singh	-	-	20-05-2024
12	Commercial Court, Dehradun	Dehradun	Misc 70/134/2023	Brij Mohan Garg Vs Sahkari Awas Nirman	-	-	27-05-2024
13	Commercial Court, Dehradun	Dehradun	Commercial Suit 69/2024	Canara Bank Vs Divjot Ventures	-	-	10-05-2024
14	Commercial Court, Dehradun	Dehradun	Commercial Suit 74/2024	Canara Bank Vs A.P Associates	-	-	24-05-2024
15	Commercial Court, Dehradun	Dehradun	Commercial Suit 30/2024	Canara Bank Vs Beer Singh Kandari	-	-	17-05-2024
16	Commercial Court, Dehradun	Dehradun	Commercial Suit 382/2023	Canara Bank Vs Dev Bhoomi Milk	-	-	22-05-2024

17	Commercial Court, Dehradun	Dehradun	Misc 70/29/2024	Canara Bank Vs M.B.Enterprises	-	-	17-05-2024
18	Commercial Court, Dehradun	Dehradun	Commercial Suit 383/2023	Canara Bank Vs Medha Garg	-	-	22-05-2024
19	Commercial Court, Dehradun	Dehradun	Commercial Suit 235/2023	Canara Bank Vs Sanskriti Enterprises	-	-	18-05-2024
20	Commercial Court, Dehradun	Haridwar	Commercial Suit 222/2023	Canara Bank Vs Shiv Trading	-	-	28-05-2024
21	Commercial Court, Dehradun	Dehradun	Commercial Suit 149/2023	Canara Bank Vs U.M.S Trading	-	-	18-05-2024
22	Commercial Court, Dehradun	Dehradun	Commercial Suit 29/2024	Canara Bank Vs Vinit Chaudhar Kukreti	-	-	24-05-2024
23	Commercial Court, Dehradun	Dehradun	Execution 10/2024	Cholamandalam Vs Sunil B	-	-	27-05-2024
24	Commercial Court, Dehradun	Dehradun	Execution 5/2024	Cholamandalam Vs Arjun Rangar	-	-	10-05-2024
25	Commercial Court, Dehradun	Dehradun	Execution 9/2024	Cholamandalam Vs Paramjeet Singh	-	-	27-05-2024
26	Commercial Court, Dehradun	Dehradun	Execution 8/2024	Cholamandalam Vs Pulam Singh	-	-	25-05-2024
27	Commercial Court, Dehradun	Rudraprayag	Execution 7/2024	Cholamandalam Vs Saleem	-	-	25-05-2024
28	Commercial Court, Dehradun	Haridwar	Commercial Suit 80/2024	Danish Trading Vs Shudh Bhumi	-	-	10-05-2024
29	Commercial Court, Dehradun	Ferozpur	Arb 20/24	Electro Equipment Vs MES Headquarter	-	-	17-05-2024
30	Commercial Court, Dehradun	Dehradun	Exe 28/2024	GTM Builders Vs. UTC	-	-	10-05-2024
31	Commercial Court, Dehradun	Dehradun	Exe 2/2023	Harjinder Singh Vs Sundar Lal	-	-	01-05-2024
32	Commercial Court, Dehradun	Pauri Garhwal	Exe 97/2022	HDB Vs Gajender Singh	-	-	18-05-2024

33	Commercial Court, Dehradun	Roorkee	Exe 194/2023	HDB Vs Amar Singh	-	-	12-05-2024
34	Commercial Court, Dehradun	Haridwar	Exe 177/2023	HDB Vs Ankit	-	-	18-05-2024
35	Commercial Court, Dehradun	Haridwar	Exe 88/2022	HDB Vs Renu Gravit	-	-	06-05-2024
36	Commercial Court, Dehradun	Dehradun	Exe 32/2023	HDFC Vs Anil Kumar	-	-	13-05-2024
37	Commercial Court, Dehradun	Haridwar	Exe 35/2023	HDFC Vs. Abdul Suman	-	-	13-05-2024
38	Commercial Court, Dehradun	Dehradun	Exe 33/2023	HDFC Vs. Kanti Rana	-	-	13-05-2024
39	Commercial Court, Dehradun	Saharanpur	Exe 31/2023	HDFC Vs.Karan Singh	-	-	13-05-2024
40	Commercial Court, Dehradun	Dehradun	Exe 38/2023	HDFC Vs.Rashila	-	-	13-05-2024
41	Commercial Court, Dehradun	Dehradun	Exe 34/2023	HDFC Vs.Radha Parsad	-	-	15-05-2024
42	Commercial Court, Dehradun	Haridwar	Exe 30/2023	HDFC Vs.Surender Roshan	-	-	15-05-2024
43	Commercial Court, Dehradun	Dehradun	Commercial Suit 116/2022	ICICI Bank Vs. Shakir	-	-	27-05-2024
44	Commercial Court, Dehradun	Dehradun	Commercial Suit 359/2023	HDFC Vs Nirmal Home	-	-	22-05-2024
45	Commercial Court, Dehradun	Haridwar	Commercial Suit 89/2024	ICICI Bank Vs. Radhe Enterprises	-	-	10-05-2024
46	Commercial Court, Dehradun	Dehradun	Commercial Suit 86/2024	ICICI Bank Vs. Harish	-	-	10-05-2024
47	Commercial Court, Dehradun	Haridwar	Commercial Suit 85/2024	ICICI Bank Vs. Reenu	-	-	10-05-2024
48	Commercial Court, Dehradun	Dehradun	Commercial Suit 84/2024	ICICI Bank Vs. Vinod Jhinkwan	-	-	10-05-2024

49	Commercial Court, Dehradun	Dehradun	Commercial Suit 48/2024	Indian Bank Vs. Satya Air Conditioner	-	-	22-05-2024
50	Commercial Court, Dehradun	Dehradun	Commercial Suit 72/2024	Indian Bank Vs. Arsh Telecom	-	-	08-05-2024
51	Commercial Court, Dehradun	Haridwar	Commercial Suit 1/2024	Jaipee Seiki Vs Mehar Industries	-	-	18-05-2024
52	Commercial Court, Dehradun	Dehradun	Exe 237/2023	Kotak Mahindra Vs. Manoj Taneja	-	-	19-07-2024
53	Commercial Court, Dehradun	Dehradun	Exe 236/2023	Kotak Mahindra Vs. Christ Barswal	-	-	22-05-2024
54	Commercial Court, Dehradun	Dehradun	Exe 241/2023	Kotak Mahindra Vs. Devendra Singh	-	-	17-05-2024
55	Commercial Court, Haldwani	Nainital	O.S.No. 12/2024	M/s Vishal Nirmiti Vs Awlesh Kumar Singh	-	-	08-05-2024
56	Commercial Court, Haldwani	Nainital	O.S.No. 36/2024	M/s B.A. Alloys Pvt. Ltd. Vs M/s Radhe Meta	-	-	08-05-2024
57	Commercial Court, Haldwani	Nainital	Arb Case No. 58/2024	Cox Infratech Pvt. Ltd. Vs Program Director Infrastructure Development Investment, program for Tourism	-	-	08-05-2024
58	Commercial Court, Haldwani	Nainital	Arb Case No. 16/2024	M/s Doon Valley Brewers Ltd. Vs Uttarakhand Agriculture Produce Marketing Board	-	-	14-05-2024

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani	Nainital	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-
3	Addl. District Judge, Commercial Court Haldwani (Nainital)	Nainital	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. No. 176of 2023	State of Uttarakhand and others Vs. M/s Bharat Bhoomi Builders	C.S.C Vs. Vikas Bahuguna	08.05.2023	Yes	01.05.2024	353 days	Contested/ Dismissed	N/A	N/A	U/s 37 of Arb. & Conc. Act r/w Section 13 of Commercial Court's Act
		Dehradun	A.O. No. 506 of 2023	M/s DNC Communications Pvt Ltd. Vs. Uttaranchal Power Corporation Ltd.	Girveer Chand Vs. Piyush Garg	09.11.2023	Yes	01.05.2024	172 days	Contested/ allowed	N/A	N/A	U/s 37 of Arb. & Conc. Act r/w Section 13 of Commercial Court's Act

		Dehradun	A.O. No. 79 of 2024	Maa Bhagwati Construction Co. Vs. Chief Engineer Level -I and another	Sunayana Kohli Kothari, Sagar Kothari Vs. C.SC	01.03.2024	Yes	17.05.2024	76 days	Contested/ dismissed as infructuous	N/A	N/A	U/s 13 of Commercial Court's Act
		Dehradun	A.O. No. 100 of 2024	Director U. P Council of Sugarcane Research Vs. Himalayan Hitech Nurseries	Pawan Mishra Vs. Jagdish Chandra Belwal, Kailash Chandra Tiwari	13.03.2024	Yes	01.05.2024	48 days	Contested/ disposed of	N/A	N/A	U/s 13 of Commercial Court's Act
		Pauri Garhwal	A.O. No. 182 of 2024	State of Uttarakhand and others Vs. M/s Devbhoomi Constructions Pvt. Ltd.	C.S.C Vs.	06.05.2024	Yes	09.05.2024	03 days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act
		Pithoragarh	A.O. No. 186 of 2024	State of Uttarakhand Vs. M/s Hillways Constructions Pvt. Ltd	C.S.C Vs.	09.05.2024	Yes	10.05.2024	01 days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act
		Pithoragarh	A.O. No. 187 of 2024	State of Uttarakhand Vs. M/s Hillways Constructions Pvt. Ltd	C.S.C Vs.	09.05.2024	Yes	10.05.2024	01 days	Contested/ Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act
2	Addl. District Judge, Commercial Court, Dehradun	1	Commercial Suit/16/2022	M/s DURGA ENTERPRISES Vs NAGAR AYUKTA	Sanjay Upadhyay	07-03-2022	No	07-05-2024	782 days	Contested	-	-	37
		2	Arbitration/64/2020	THE GENERAL MANAGER Vs M/s NARENDRA EXPLOSIVE LTD	Ashok Dimri	12-03-2020	No	13-05-2024	1523 days	Contested	2	15-06-2024	34

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	Nil	Nil	Nil	Nil	Nil
3	DLSA Bageshwar	1	1	Nil	1	1
4	DLSA, Dehradun	10	40	Nil	21	29
5	DLSA, Haridwar	10	7	Nil	14	3
6	DLSA,Nainital	13	4	Nil	12	5
7	DLSA, Pithoragarh	1	4	Nil	4	1
8	DLSA, Tehri Garhwal	5	2	Nil	3	4
9	DLSA, U.S. Nagar	94	27	Nil	40	81

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		120	5	7	118
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1020	72	29	1063
3	Addl. District Judge, Commercial Court Haldwani	Nainital	332	60	33	359

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF May, 2024

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	2	-	-	-	1
No. of cases Instituted	132	-	-	-	
No. of appeals filed	-	-	-	-	6
No. of cases pending	1422	-	-	-	123
No. of cases disposed of	62	-	-	-	3

